- A counselor has been deputed from an NGO Manas Foundation for counseling of children in the said institution.
- Detailed instructions have been issued to all superintendents for taking necessary steps for prevention of such incidents in the future.

## Mobile bills of policemen posted in PCR unit of Delhi Police

†1087. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that the policemen posted in PCR units of Delhi Police have to pay their mobile bills themselves if it is above ₹ 700;
- (b) whether Government would consider to increase the amount of their mobile bills keeping in view the use of mobile in functioning of PCR unit personnel;
  - (c) if so, by when a decision would be taken in this regard; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Delhi Police has reported that 500 Phablets have been provided to PCR Patrol Vehicles and their billing limit has been fixed at ₹ 800/- per month in accordance with the instructions issued by the Government. Delhi Police has also reported that this limit is sufficient to carry out the official work.

## ATR on Punchhi Commission recommendations

1088. SHRI SUKHENDU SEKHAR ROY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Punchhi Commission on Centre-State Relations had submitted its recommendations in 2010;
- (b) if so, how many States have so far failed to send their view on the recommendations, the details thereof;
- (c) whether Government would wait for indefinite period to finalize its Action Taken Report (ATR) on the recommendations in case one or two States fail to send their views within reasonable time; and
- (d) if not, how soon the ATR on the recommendations of Punchhi Commission would be prepared/finalized?

<sup>†</sup> Original notice of the question was received in Hindi.